

**Central Administrative Tribunal  
Lucknow Bench, Lucknow**

**Civil Contempt Petition No.83 of 2008  
In  
Original Application No.210/2000  
This the 18 the day of September, 2013**

**Hon'ble Sri D.C. Lakha, Member (A)  
Hon'ble Sri Navneet Kumar, Member (J)**

Ravindra Kumar Misra, aged about 47 years, son of Shri Gopi Chandra Misra, Resident of : 359/59, Katra Khudayaar Khan, Sahadatbanj, Lucknow.

...Applicant.  
**By Advocate: None.**

**Versus**

1. Shri B. Munni Chandra Shekhar Reddy, (B.M.C. Reddy) posted as Director Central Institute of Sub-Tropical Horticulture, Rahmaan Khera, P.O. Kakori, Lucknow.
2. Dr. Ramesh Chandra posted as Director Central Institute of Sub-Tropical Horticulture, Rahmaan Khera, P.O. Kakori, Lucknow.
3. Dr. H. Ravishanker, Director, Central Institute for Sub-Tropical Horticulture, Rahmaan Khera, P.O. Kakori, Lucknow-227017.
4. Dr. Mangla Rai, Director Rai, Director General, Indian Council of Agricultural Research, Krishi Bhawan, New Delhi-110114.

...Respondents.

**By Advocate: Sri S.P. Singh.**

**ORDER (Dictated in Open Court)**

**By Hon'ble Sri D.C. Lakha, Member (A)**

The respondents counsel has submitted that the compliance affidavit has been filed and compliance of the order of the Tribunal has been made by the respondents. He has also drawn our attention to para-4 and 5 of the compliance affidavit with Annexure-I. The counsel has



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also referred to the order dated 26.6.2013 passed by the respondents. We have perused the compliance affidavit with annexure and it is found that the order has been complied with to full and final satisfaction. The C.C.P. is accordingly dismissed. Notices stand discharged.

D. Lakha

**(Navneet Kumar)**  
**Member (J)**



**(D.C. Lakha)**  
**Member (A)**

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